

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1047
ANSWERED ON:09.12.2003
OVERCHARGING BY KB
AMAR ROY PRADHAN

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) Whether the Government is aware that Kendriya Bhandar is charging much more rates for various items than at which these are being sold in open market or in other cooperative stores;
- (b) if so, the reasons therefor;
- (c) the number of such complaints received by Kendriya Bhandar during 1.10.2002 and 30.11.2003 and the action taken on each of such complaint along with the time taken to reply back to complainant about the action taken;
- (d) whether attention has also been drawn to a news item published in `Rashtriya Sahara` of 10-11-2003 under the caption-`Kendriya Bhandar Mein Saman Aam Bazaar Se Mehanga`;
- (e) if so, the facts with details thereof; and
- (f) the action taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

- (a) to (f): The information will be laid on the Table of the House.